NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER : TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S) : T. RAVICHANDRAN

NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. D. PARIVENTHAN

REPRESENTATION BY WHOM

D. Davi Low

G. Joganainda



ORDER

Counsel for both the parties present. Counsel for the Applicant submitted that he has already sent notice to ISRO and in response one Mr. Unnikrishnan, Administrative Officer, contacted the Petitioner and asked for some details. The Petitioner prayed for time for final arguments. Put up on 13.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)